

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.CPC 71 of 2000
(OA 1346 of 96)

Date of order : 11.1.2002

Present : Hon'ble Mr.Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr.S.Biswas, Administrative Member

AJIT KR. GUHATHAKURTA

VS

R. N. MALHOTRA

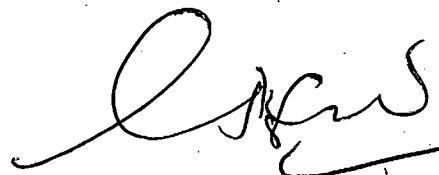
For the applicant : Mr.B.C.Sinha, counsel

For the respondents: Mr.S.Choudhury, counsel

O R D E R

Mr.Choudhury, 1d. counsel for the respondents submitted that the order of the Tribunal has been complied with. Mr.Sinha, 1d. counsel for the applicant also submits that the order has been complied with. That being so this CPC is dismissed.


MEMBER(A)


VICE-CHAIRMAN

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